

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4648

ANSWERED ON:11.08.2014

ISSUE OF PILOT LICENCES

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Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of Student Pilot Licenses, Private Pilot Licenses and Commercial Pilot Licenses issued by the Public and Private Flying Institutes separately during the last three years and the current year;

(b) the details of the financial assistance provided by the Government to these flying institutes during the said period along with the aircraft being used by these institutes for training of pilots;

(c) whether the Government proposes to introduce new flight training courses for pilots and if so, the details and the present status thereof; and

(d) the various steps taken or being taken by the Government for augmenting infrastructure facilities for the pilot training in the country?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri Siddeshwara)

(a): Details of Student Pilot Licenses(SPL) issued separately by Public/ Private Flying Training Organizations (FTOs) is as under:-;

Year	SPL issued by Public FTOs	SPL issued by Private FTOs;
2011	196	551;
2012	276	621;
2013	235	838;
2014 Till June	150	292;

No separate data is maintained in respect of pilots coming from Private and Government Flying Training Organizations (FTOs) for issue of Private Pilot Licences (PPL) and Commercial Pilot Licences (CPL). The total nos. of PPL/CPLlicenses issued during the year 2011,2012, 2013 and 2014 (till June) are as under ;

Year	PPL	CPL;
2011	111	823;
2012	266	654;
2013	232	591;
2014 Till June	184	383;

(b): The Ministry of Civil Aviation does not provide any financial assistance to any Government /Private Flying Training Organizations (FTO)associated with training of pilots directly other than Indira Gandhi Rashtriya Uran Academy (IGRUA). It however, provides grants-in-aid to Aero Club of India for promotion of flying training and aero sports. Aero Club of India procures trainer aircrafts/simulators for its members flying clubs from the grants-in aid provided by the Ministry of Civil Aviation. The details of aircraft being used by various FTOs engaged in training of pilots is at Annex;

The Ministry of Civil Aviation has provided a subsidy of Rs. 6.8 crores per annum during 2008-09 to 2010-11. Government has decided for continuance of subsidy @ Rs. 6.80 crore for 2011-12 and 2013-14 to be released to IGRUA. IGRUA has DA-40 , TB-20, ZLIN 7 and DA-42 aircrafts for training of pilots.;

(c) and(d): There is no proposal to introduce new flying training courses for pilots undergoing flying training at DGCA approved Flying Training Organisations.;

The FTOs are approved in accordance with CAR Section-7 Series-D part-I issued by the Directorate General of Civil Aviation (DGCA) under the provisions of Rule 133A of the Aircraft Rules, 1937 which lays down the procedure and the minimum requirements relating to infrastructure, procedures and manpower for grant of approval for undertaking flying training activities with aircraft having maximum certified take off mass not exceeding 5700 Kgs. The FTOs carry out flying training for issue of SPL, PPL & CPL .;